

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:218
ANSWERED ON:09.08.2010
AUDIT OF TELECOM COMPANIES
Rathod Shri Ramesh;Singh Shri Sushil Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Comptroller and Auditor General of India (C&AG) has proposed to take up the audit of the accounts of some private telecom companies in the country;
- (b) if so, the details thereof, company-wise and the reasons therefor;
- (c) whether the auditors have submitted their reports to the Government;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the Government thereon?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI A. RAJA)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 218 FOR 9TH AUGUST, 2010 REGARDING "AUDIT OF TELECOM COMPANIES"

(a) & (b) Yes, Madam. C&AG proposes to take up the verification of the correctness of the Gross Revenue (GR) computed by private telecom companies for calculation of revenue share to be credited to the Government Accounts. Four companies viz., M/s Bharti Airtel, M/s Reliance Communications, M/s Vodafone, and M/s Tata Teleservices have been selected for the current year.

(c) No, Madam. The telecom companies have not yet submitted the requisite complete information required for verification of revenue share to the C&AG. The Telecom Service Providers have approached the Courts of Law and the matter is presently subjudice.

(d) & (e) Do not arise in view of (c) above.